

nery from Japan on deferred payment basis is being explored. The Government of India propose to give a loan of Rs. 20 lakhs to the Assam State Government for working capital required for implementation of the scheme.

- (3) *Sugar Mill*—The Assam Co-operative Sugar Mill has been licensed under the Industries (Development and Regulation) Act, 1951 for the establishment of a Sugar factory. A loan of Rs. 10 lakhs has already been sanctioned to the State Government for subscribing towards the share capital of the Co-operative Sugar Mill. No further request for loan has been received from the State Government.

- (4) *Jute Mill*—M/s. Assam Jute Mills has been given a licence for installation of 300 looms for the production of 5,400 tons of Jute manufacture per annum. Sufficient progress has been made in the establishment of Jute Mill in Assam State and it is expected to go into production in 1958-59.

A statement showing the number of licences issued for the establishment of new undertakings and for expansion of existing undertakings in Assam State during the years 1952 to 1955 and 1956 and 1957 (upto May) is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 25.]

#### Ware-houses for Coir Yarn

1439. **Shri Kumaran:** Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government have any proposal for establishing licensed ware-houses to handle coir yarn; and  
(b) if so, the steps taken thereon?

**The Minister of Industry (Shri Manubhai Shah):** (a) The Coir Board have made such a proposal.

(b) The matter is under examination.

#### Coir Spinning Machines

1440. **Shri Kumaran:** Will the Minister of Commerce and Industry be pleased to state whether Government have any scheme to manufacture an improved variety of coir spinning machine to replace the traditional wooden rattis?

**The Minister of Industry (Shri Manubhai Shah):** The Coir Board are at present examining the question of production cost of improved model of Coir Spinning Machine and possibility of improvement in mechanism and efficiency of the machine.

#### Coir Markets

1441. **Shri Kumaran:** Will the Minister of Commerce and Industry be pleased to state whether there is a proposal to explore new markets with regard to coir goods in Central and East Africa where immense potentialities for increasing consumption of coir floor coverings are said to be in existence?

**The Minister of Industry (Shri Manubhai Shah):** The Coir Board has under examination a proposal to conduct market survey relating to Coir Goods in Central and East Africa. Details of areas to be covered and the cost of survey etc. have not yet been worked out.

#### स्वेज नहर

१४४२. श्री रा० स० तिवारी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत आने वाला साद्यान्न और अन्य सामान स्वेज नहर के जगड़े के कारण रोक दिया गया था;

(ख) क्या आने वाला साद्यान्न रोक दिये जाने के कारण माल भाड़े के अतिरिक्त विलम्ब-शुल्क भी देना पड़ा था; और

(ग) स्वेज नहर के बन्द होने के कारण भारत को सामान्य माल भाड़े के अतिरिक्त और कौन कौन से कर देने पड़े ?

वैदिक कार्य उपमंत्री (जीमती लक्ष्मी बेनग): (क) जी नहीं।

(ख) स्वेज नहर बंद हो जाने के कारण कोई विलम्ब-शुल्क (डेमरेज) नहीं दिया गया।

(ग) अब तक जो सूचना इकट्ठी की गई है, उसके अनुसार स्वेज नहर बन्द हो जाने के दौरान में गुड होप प्रतरीप के रास्ते होकर और हवाई जहाज से गुल्ला और दूसरा मास मंगाने पर ६१.४० लाख रुपए (अनुमानित) का अधिक खर्च हुआ।

#### Small Scale Industries Management Association

1443. Pandit D. N. Tiwary: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a Small Scale Industries Management Association has been formed in New Delhi;

(b) whether it is a Government sponsored and Government-aided institution; and

(c) if so, the nature of control of Government?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise

#### Technical Personnel for A.I.R.

1444. Shri Sanganna: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the technical personnel required for the installation of new transmitters of All India Radio have been provided to any extent so far; and

(b) if so, to what extent?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). It has not been possible to get suitable personnel to fill all the

posts of Assistant Engineers and Technical Assistants in the A.I.R. The qualifications required are such that the requisite numbers are not forthcoming. In view of the great demand for such personnel, however, it has been decided to take up slightly less qualified persons and give them training for a specified period so that they become capable of doing the work for which the higher qualified personnel were being recruited. These personnel are called Shift Assistants.

#### Export of Onions

1445. Shri Tangamani: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of onions exported from the State of Madras during the years from 1951 to 1957 (upto 31st July, 1957) (year-wise);

(b) whether any export permits are issued to the category known as 'Political Sufferers'; and

(c) the quotas allotted to the licensed traders, Co-operative Societies and Political Sufferers during the above period?

The Minister of Commerce (Shri Kanungo): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No 26].

(b) No, Sir.

(c) A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 27].

#### Bharati Mills, Pondicherry

1446. Shri Tangamani: Will the Prime Minister be pleased to state:

(a) whether the management of Bharati Mills, Pondicherry have paid bonus to the workers for the year 1956 as per Award;

(b) if not, the steps taken in this regard; and

(c) what is the position of 1956 bonus issue of Rodier Mills, Pondicherry?